

Commissioner (Central) and in Labour Court, New Delhi during the last three years and what are the full details thereof; and

(b) out of these cases what is the number of cases which are pending and the number of cases which have been forwarded to Labour Court for its consideration and what are the details of their present status?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) and (b) No cases were filed during the last three years by the employees' and union representatives of State Bank of Indore with the Assistant Labour Commissioner (Central) New Delhi. However, details of such cases filed before ALC(C) New Delhi *prior* to 1997 and referred to CGIT New Delhi during the last three years which are still pending are given below:

- (i) Ranjit Singh Vs. State Bank of Indore—Arguments on 2.12.99 (I.D. No. 28/97)
- (ii) P.K. Sharma & G.C. Chaturvedi Vs. State Bank of Indore—Documents on 2.12.1999 (I.D. No. 35/97)
- (Hi) Ram Pati Vs. State Bank of Indore — Arguments on 24.2.2000 (LCA No. 84/97)

Unemployed Persons in Himachal Pradesh

937. SHRI ANIL SHARMA: Will the Minister of LABOUR be pleased to state:

- (a) the number of unemployed in live register of Employment Exchanges in Himachal Pradesh district-wise separately at the end of the year 1996,1997,1998 and 1999 (upto Nov.1999);
- (b) the number of new registrants and placements during these years; and
- (c) what steps Government have taken to ensure that the employments are given to maximum persons under the "Employment for All" scheme of Government?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) The total

number of job-seekers, all whom are not necessarily unemployed, registered with the Employment Exchanges in Himachal Pradesh at the end of years 1996,1997,1998 and 1999 (as on 30th September) was 6.4, 7.2, 8.0 and 8.5 lakh respectively. District-wise information is not maintained.

(b) The number of new registrations and placements effected by the Employment Exchanges in Himachal Pradesh during these years is as indicated below:

Year	New Registration (In Lakh)	Placement (In thousands)
1996	1.06	4.2
1997	1.36	3.9
1998	1.31	3.4
1999 (30*h Sept.) (Latest available)	0.84	3.6

(c) Ministry of Labour is not aware of any such "Employment for all" scheme.

One person from one family employment scheme

938. SHRI ANIL SHARMA: Will the Minister of LABOUR be pleased to state:

(a) number of persons employed in Himachal Pradesh under the "One person from one family" employment scheme of the Government of India during the year 1995,1996,1997 and 1998;

(b) the number of such persons who have not been provided with employment in each of these years; and

(c) the steps taken by Government to provide job to all under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) Government of India is not implementing "One person from one